


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/16	TP 72/17	Hearing	433(e)	SNJ Synthetics Ltd. Vs Tejkamal Pharmaceutical Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	CHRISTOPHER. J-HUDSON SAMUEL & PARTNERS	PETITIONER	

**ORDER**

Counsel for petitioner is present. He has filed Affidavit about proof of service of notice on the Respondent. On last hearing the M.D appeared before this Tribunal on behalf of Respondent Company and requested time to engage the counsel. The matter is listed today. He has absent today and no representation. Again he is set ex-parte. Counsel for petitioner requested this Tribunal to inform IBBI for appointment of IRP. For consideration list it on 21/07/2017.

  
Member (J)

  
Member (T)